

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

(IB)-2130(ND)2019

CORAM:
PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020

NAME OF THE COMPANY: M/s. Dynacon Projects Pvt. Ltd. V/s. M/s. Today

Homes & Infrastructure Pvt. Ltd.

SECTION: 9 of IBC, 2016

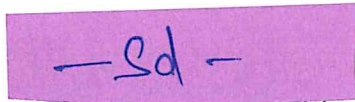
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : None

Present for the Respondent : None

ORDER

IA-1363 of 2020 has been filed by Home Buyers. None is present on behalf of Applicants. In the interest of justice, adjourned to 2nd March, 2020.


(INA MALHOTRA)
Member (J)